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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

O.A.No.995/1997.

Date of decision: 9th September, 1997.

Between:

1. B.V.Sreenivasa Rao.
2. G.Venkateswara Rao.
3. Smt. I.V.Naga Lakshmi.
4. Smt. A.Annapurna
5. Smt. Nita Grace.
6. Smt. Ch.Lalitha.
7. Smt. S.Padmavati.
8. P.Srinivasa Rao.
9. G.Sunanda.
10. D.Devaiah.
11. P.B.Sreenivasa.
12. Kum. Nagaveni.
13. S.Anasuyamma.
14. Md. Mumtaz Ali,
15. Ashok Kumar Hegde
16. Smt. Aashalatha
17. Smt. V.Nagamani.
18. Smt. K.Kamala Kumari.

19. T.Ramaiah.
20. Kum. K.Pushparathan .
21. S.Davi Raju.
22. N.Machava Chary.
23. Smt. P.Renuka.
24. Smt. V.Usha Rani.
25. Smt. T.Nagasar Vani.
26. Smt. D.Padmaja
27. N.Venkata Ramana.
28. M.Sivainagendra.
29. Smt. S.Sagada ~~xxvii~~^{xxix}
30. Smt. P.Sw^{apna} Sundari.
31. Smt. K.Vijaya Durga.
32. Smt. Grade.
33. Smt. D.Shalini Kumari
34. Ch.Lalitha.
35. Smt. T.Shakuntala.
36. R.Udaya Kumari.
37. B.Vijaya Lakshmi.
38. A.Venkata Reddy.

Applicants.

And

1. Director General and Secretary, Department of Posts,
Daktar Bhavan, New Delhi.
2. Chief Post Master General, Andhra Pradesh Circle, Hyderabad

Counsel for the applicants: Sri K.S.R.Anjaneyulu.

Counsel for the respondents: Sri N.R.Devaraj.

CORAM:

Hon'ble Sri R.Rangarajan, Member (A)

Hon'ble Sri B.S. Jai Parameshwar, Member (J)

JUDGMENT

(per Hon'ble Sri R.Rangarajan, Member (A))

Te

N

: 2 :

Heard Sri Subrahmanyam for Sri Anjaneyulu, learned counsel for the applicants and Sri Devraj, learned standing counsel for the respondents.

There are 3⁷ applicants in this O.A. The applicants pray for a direction to the respondents to grant them seniority with all consequential benefits such as pay and allowances with reference to their initial dates of appointment as RTPS on the basis that they have worked for more than 240 days in each year of service by extending the benefit of judgment in O.A.No.1410 of 1995 dated 8.2.1996 and O.A.No.1137/97 dated 27-8-1997.

The applicants were appointed initially as RTPS., in between 1981--83. Their dates of absorption on rank basis and their dates of appointment as RTPS are given in the enclosed annexure to be taken on record now. The applicants state that they have completed the period of training and worked along with the regular Postal Assistants for eight hours per day and more than 240 days a year.

The learned counsel for the respondents submit that this O.A., is covered by the Judgment in O.A.1137/97. That O.A., was decided on the basis of the earlier O.A.1410/95

JG

D

on the file of Ernakulam Bench of the Tribunal. This

fact is also accepted by the respondents. Hence we follow the direction given in O.A.1137/97 dated 27-8-1997 and direct the respondents as follows:

- i) The Respondent Nos., 1 and 2 or such of ~~and directed~~ them as is competent to grant the applicants the seniority with reference to their ~~dates of~~ initial appointment;
- ii) If the seniority position is to be reversed, that could be done only after notice to ~~are likely to~~ the parties who ~~will~~ be affected.
- iii) No costs.

The O.A., is ordered accordingly.

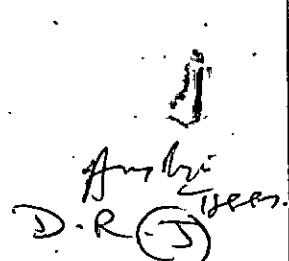

B.S. JAI PARAMESHWAR,
MEMBER (J)
9-9-97


R. RANGARAJAN,
MEMBER (A)

Date: 9--9--1997.

Dictated in open Court.

sss.


Amby
D.R. (J)

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1. ~~ExxxSx~~ The Director General & Secretary, Department of Posts, Daktar Bhavan, New Delhi.
2. The Chief Post Master General, Andhra Pradesh Circle, Hyd.
3. One copy to Mr.K,S,R.Anjaneyulu, Advocate, CAT., Hyd.
4. One copy to Mr.N.R.Desarajk Sr.CGSC., CAT., Hyd.
5. One copy to D.R.(A), CAT., Hyd.
6. One duplicate copy.

25/9/97

(b)

TYPED BY
COMPILED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. MANGARAJAN : M (A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWARI :
(M) (J)

Dated: 9/9/97

ORDER/JUDGEMENT

M.R/R.A/C.A.NO.

in
C.A.NO. 995/97

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

